

682501/2022/O/o Clerical Hall

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar.**

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**Subject:** Creation of 14 posts of Principal Magistrates (Civil Judge-Jr. Division/Munsiff) for 14 Juvenile Justice Boards of District Kishtwar, Udhampur, Reasi, Ramban, Samba, Poonch, Kathua, Budgam, Ganderbal, Shopian, Kupwara, Pulwama, Bandipora and Kulgam.

**Reference:** Administrative Council Decision No.39/3/2022 dated 15-03-2022.

**Government Order No: ~~1363~~ JK(LD) of 2022.**  
**Dated. 17-03 - 2022.**

Sanction is accorded to the creation of 14 posts of Principal Magistrates (Civil Judge-Jr. Division/Munsiff) in the Pay level of ₹(27700-44770) for 14 Juvenile Justice Boards of District Kishtwar, Udhampur, Reasi, Ramban, Samba, Poonch, Kathua, Budgam, Ganderbal, Shopian, Kupwara, Pulwama, Bandipora and Kulgam in the Union Territory of Jammu and Kashmir.

The other supporting staff consisting of one post each of Junior Assistant, Data Entry Operator and Orderly for all the 20 Juvenile Justice Boards of the Union Territory of Jammu and Kashmir shall be engaged by Social Welfare Department through out-sourcing.

This issues with concurrence of Finance Department conveyed vide it's U.O. No. FD-Codes/442/2021-02-74 dated 21-02-2022.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government.**

**No: Law-Jud/29/2021-10.**

**Dated: 17-03-2022.**

**Copy to the:-**

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Raj Bhawan Jammu.

3. Principal Secretary to Government, General Administration Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
- ✓ 5. Secretary to Government, Social Welfare Department. This is with reference to her U.O. No. SWD-ICPS/59/2021-02, dated 11-01-2022. **U.O. case is also returned herewith.**
6. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
7. Principal Secretary to Hon'ble Chief Justice High Court of Jammu and Kashmir and Ladakh, Jammu.
8. Director Information, J&K, Jammu.
9. Director, Archives, Archaeology and Museums, J&K, Jammu/Srinagar.
10. Director Finance, Department of Law, Justice & P.A.
11. Principal Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
12. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
13. Incharge website, Department of Law, Justice and Parliamentary Affairs.
14. Government Order File.
15. Concerned File.

*Ashish Gupta*  
17.03.2022

**(Ashish Gupta)**

Additional Secretary to Government